

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



12

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/80/2017
NAME OF THE PETITIONER : I GEN POWER SYSTEM PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Naveen Kumar Murthi	For Respondent	
2.	B. Sarath babu As ROC, Chennai	Representative of ROC Chennai.	

ORDER

Counsel for petitioner called but absent. Counsel for respondents present. Post the matter alongwith TCP/116/16 on 12.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)